

(a) to(d). The employees of the private companies/factories covered under ESI Scheme are entitled to disablement/dependants' benefit under the scheme. The rate of benefit is about 70% of the wages of the employees at the time of his disablement/death. The employees of the private companies/factories which are not covered under the ESI scheme, will be eligible for payment of compensation under the Workmen's compensation Act, 1923 provided they are employed in any of the hazardous employment specified under the Act. The rates of compensation for disablement ranges between Rs. 24,000/- to Rs. 1,14,000/- and for death from Rs. 20,000/- to Rs. 90,000 depending on the wages and the age of the workmen at the time of his death. The compensation in this case is payable by concerned employer.

Legislation Against Drug Addiction Among Students

6456. SHRI S.T. PATIL: Will the Minister of WELFARE be pleased to state:

(a) whether it is a fact that drug addiction is on the increase among students, both boys and girls;

(b) if so, whether Government propose to bring forward a legislation to check the drug addiction in country; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT INTO MINISTRY OF WELFARE (SHRIMATI USHA SINHA): (A) no national survey report is available to conclude that the incidence of drug addiction is on the increase among the students. However, studies conducted in 1986-87 in 9 cities amongst students showed that the problem had not generally increased since 1976.

(b) Narcotic Drugs and Psychotropic Substances Act, 1985 already provide for apprehension, treatment and rehabilitation of drug addicts.

(c) Does not arise.

[*Translation*]

Jute Mills in Bihar

6457. SHRI SURYA NARAYAN YADAV: Will the Minister of TEXTILES be pleased to state:

(a) whether Government propose to set up jute mills in Bihar especially in Saharsa district;

(b) if so, the details of proposal received in this regard; and

(c) the follow-up action taken thereon?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) and (c). Do not arise.

Essential Commodities to Madhya Pradesh For Adivasis

6458. SHRI RESHAM LAL JANGDE: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the quantity of wheat, rice and other essential commodities supplied by union government during 1988-89 and 1989-90 under Integrated Tribal Development Project for Tribal Subplan areas of Madhya Pradesh; and

(b) the names of sub-plan areas and modified Area Development Agency areas in Raipur district where above items were

supplied?

SHRI MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) Only wheat and rice are distributed under the Government of India's scheme for supply of foodgrains at specially subsidised

prices in Integrated Tribal Development Project (ITDP) areas and the tribal majority States. The quantities of wheat and rice issued by the Food corporation of India to Madhya Pradesh under scheme during 1988-89 and 1989-90, are indicated below:

Provisional

(in thousand tones)

	<i>Wheat</i>	<i>Rice</i>
<i>1</i>	<i>2</i>	<i>3</i>
1988-89	135.6	89.7
1989-90 (April, 89 - December, 89)	66.7	60.6

(b) The aforementioned scheme covers the areas falling under ITDPs. MADA areas are not covered under the scheme. A

list of the I.T.D. Ps. in Madhya Pradesh is given in the attached statement.

STATEMENT

The list of Integrated Tribal Development Projects in Madhya Pradesh

<i>Sl. No.</i>	<i>Name of ITDP</i>	<i>Name of district</i>
<i>1</i>	<i>2</i>	<i>3</i>
1.	Jhabua	Jhabua
2.	Alirajpur	Jhabua
3.	Dhar	Dhar
4.	Kukshi	Dhar
5.	Barwani	Khargone
6.	Khargone	Khargone
7.	Sendhwa	Khargone

<i>Sl No</i>	<i>Name of ITDP</i>	<i>Name of district</i>
1	2	3
8	Maheshwar	Khargone
9	Khalwa	Khandwa
10	Jagdapur	Bastar
11	Bhanupratappur	Bastar
12	Narainpur	Bastar
13	Kondagaon	Bastar
14	Dantewada	Bastar
15	Konta	Bastar
16	Bijapur	Bastar
17	Gariaband	Raipur
18	Dondi	Durg
19	Chowki	Rajnandgaon
20	Ambikapur	Surguja
21	Surajpur	Surguja
22	Baikunthpur	Surguja
23	Pal (Ramanujan)	Surguja
24	Katghora	Bilaspur
25	Gaurella	Bilaspur
26	Jashpurnagar	Raigarh
27	Dharamjaigarh	Raigarh
28	Mandla	Mandla

<i>Sl. No.</i>	<i>Name of ITDP</i>	<i>Name of district</i>
<i>1</i>	<i>2</i>	<i>3</i>
29.	Dindori	Mandla
30	Nivas	Mandla
31.	Baihar	Balaghat
32	Lakshanadon	Seoni
33	Tamia	Chhindwara
34	Sausar (Bichhua)	Chhindwara
35	Kundam	Jabalpur
36	Kusmi	Sidhi
37	Deosar	Sidhi
38	Shahdol	Shahdol
39	Pushparajgarh	Shahdol
40	Jaisingnagar	Shahdol
41	Bandhogarh	Shahdol
42	Betul	Betul
43	Bhaindehi	Betul
44	Saina	Ratlam
45	Kurai	Seoni
46	Dewas	Dewas
47	Karahal	Morena
48	Kosla	Hoshangabad
49	Harda	Hoshangabad